BUSINESS ADVISORY COMMITTEE

(Sixteenth Lok Sabha)

FIRST REPORT

(Presented on 9.07.2014)

The Business Advisory Committee held a sitting on Tuesday, the 8^{th} July, 2014.

The Committee recommended the allocation of time to the

following items of business as shown against each:-Discussion on the Statutory Resolution seeking disapproval of the 1. Andhra Pradesh Reorganisation (Amendment) Ordinance, 2014 and 2 Hours consideration and passing of the Andhra Pradesh Reorganisation (Amendment) Bill, 2014 – To replace an Ordinance. Consideration and passing of the Telecom Regulatory Authority of India 2. 1 Hour (Amendment) Bill, 2014 – **To replace an Ordinance.** General discussion on Budget (Railways) for 2014-15. 3. 10 Hrs. 4. Discussion and Voting on Demand for Excess Grants (Railways) for May be 2011-12. discussed together 5. Demands for Grants (Railways) for 2014-15: The Committee recommended that Demands for Grants of Railways may be taken up immediately after conclusion of item Nos. 3 and 4 above, and passed without discussion.

The National Institute of Design Bill, 2014, as passed by Rajya Sabha.

(Consideration and passing)

NEW DELHI; 9th July, 2014 Ashadha 18, 1936 (Saka)

6.

2.

Smt. Sumitra Mahajan Chairperson, Business Advisory Committee.

1 Hour